## UMESH PODDAR, FCA Insolvency Professional

2,Lalbazar Street, 2<sup>nd</sup> Floor, Room no #201-203 Kolkata-700001 E-Mail: -<u>capoddarumesh@gmail.com</u> Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

## Annexure 4: Other stakeholders, if any (other than financial creditors and operational creditors)

Name of the corporate debtor: Aawrun Furnishings Man-Tra Private limited

Date of commencement of liquidation: 18.08.2023

List of Other stakeholders, if any (other than financial creditors and operational creditors) as on 26.12.2024

S1. No		Identifi cation	Details of receiv				Details o	f claim admitted		Amount of any	Amountof claim	Amount of claim	Remarks, if any		
	credito r	No.		Amount claimed	claim	Natur e of claim	covered	interest relinquished?	Interest	% share in total amount of claims admitted	conting ent claim		rejected	under verification	
1.		CIN: L65110QJ19 93PLC02076 9		27,93,42,835.18	27,93,42,835.18	Any other stakeh older		assets and not relinquished for immovable assets. All movable assets have been sold thus no security held with liquidator. Thus, the claim shall be treated under section 53 (e) (ii) of the Insolvency and bankruptcy Code, 2016 (as amended)	All tangible Machinery plant machinery fixtures fittings other Asset details installations. cranes. furniture, computers. and other movable fixed assets together with spare tools and accessories and all other articles lying on the premises or in the godowns of the borrower or in the custody of any person who are mercantile agents of the borrower or in the course of transit which may hereinafter be brought stored or be lying or upon the said premises of the borrower (excluding vehicles and assets finance by other bank/Fis). The whole of the borrowers' movable goods and assets both present and future and including but without prejudice to the generality of the foregoing words all stocks of raw materials work in progress semi- finished goods and finished goods such as Cement, paint, floor oxide. Interior paints, washable	00	NA	NA	NIL		The admitted amount might undergo changes depending upon the records and informatio n

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		-		-			 		 
					distempers etc. materials,	,			
					packing consumable stores and				
					spares etc. whatsoever situate				
					and or whether now belonging				
					to or that may at any time during				
					the continuance of this security				
					belong to the borrower or that				
					may be held by any party				
					anywhere to the order and	ł			
					disposition of the borrower.				
					the present and future book				
					debits. outstanding monies.				
					receivables claim bills, contracts.				
					engagement and securities				
					which are now due and owing or				
					which may at any time	2			
					hereinafter during the				
					continuance of the security				
					become due and owing to the				
					borrower in the course of its				
					business by any person firm				
					company or body corporate or	~			
					by the Government of India or				
					any state Government or Indian				
					railways or any Government				
					Department or office or any	/			
					Municipal or local or public or				
					Semi- Government body or				
					authority whatsoever including				
					those relating to the assets lease				
					out and/or given on hire	2			
					purchase basis.				
					Collateral security: - Module	2			
					bearing no D401 measuring				
					about 5608.68 sq ft more or less				
					situated on the Third floor of the				
					SDF building, Block D Paridhan				
					Garment Park together the with				
					car parking space bearing				
						5			
					numbers D3				
					and D4 and together the with				
					proportionate and undivided				

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				1		т <u> </u>			
					share in the common areas	5			
					constructed upon land				
					admeasuring 23 bighas. 11	L			
					cottah. 23 bighas. 11 cottah, 6	5			
					chittaks. 44 Sq ff more or less	5			
					lying and be the same more or	r			
					less being Premise no 19 Canal				
					South Road, Word no \$7,				
					borough no VII Kolkata				
					Municipal Corporation Police				
					station Maidan.				
					2 Modul bearing 303 measuring	g			
					about 306 sq mt or 3292 sq ft				
					more or less situated on the				
					second floor of the building. SDF				
					Block C of Paridhan Garment				
					Park together with the				
					proportionate and undivided	4			
					share in the common areas				
					constructed upon land				
					measuring 26 bighas 06 chiffaks,				
					44 sq f more or less lying and be				
					the same more or less being				
					Premise no 19 Canal South Road.				
					Ward No 57. borough no Vill.				
					Walu NO 57. Dorough no Vill.				
					Kolkata Municipal Corporation.				

Notes:

As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him. ٠

The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the

directions

